

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 260**  
**31(ND)/2016**

**IN THE MATTER OF:**

**Anil Goyal & Ors.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Kalyan Polypacks Ltd. & Ors**

... **Respondent**

**Under Section: 397-398**

**Order delivered on 17.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Advocates Raghavendra M Bajaj, Bhaskar Subramaniam, Nikhil Bamal for Respondent No. 4, Mr. Sonam Sharma, Shashwat Tripathi, Ridhima Verma, Anmol Singh Gill appearing on behalf of the Petitioner

**ORDER**

Renotify this case on 28.04.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**